

ITEM NO.35

Court 6 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 10825/2020

(Arising out of impugned final judgment and order dated 31-03-2020 in SBCRMSBA No. 17767/2019 passed by the High Court Of Judicature For Rajasthan At Jaipur)

HIGH COURT OF JUDICATURE FOR RAJASTHAN

Petitioner(s)

VERSUS

THE STATE OF RAJASTHAN & ANR.

Respondent(s)

( IA No. 54634/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 54633/2020 - PERMISSION TO FILE PETITION )

WITH

SLP(Cr1) No. 3949/2021 (II)

Date : 02-08-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Vijay Hansaria, Sr. Adv.  
Mr. Gopal Jha, AOR  
Mr. Shreyash Bhardwaj, Adv.  
Mr. Nishant Verma, Adv

For Respondent(s) Dr. Manish Singhvi, Sr Adv  
Mr. Sandeep Kumar Jha, AOR

Mr. Vishal Meghwal, Adv.

Mr. Milind Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard.

Permission to file Special Leave Petition is  
granted.

Arguments concluded.

Judgment reserved.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master